

Annexure - 7

Name of the Corporate Debtor : NCS Sugars Limited
Date of Commencement of CIRP : June 24, 2022 (Order Copy Received on June 29, 2022)
List of Creditors as on : July 20, 2024

List of Operational Creditors (Government Dues)

(Amount in INR)

| Sl. No. | Details of Claimant | | Details of Claims Received | | | Details of Claims Admitted | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of Claims Not Admitted | Amount of Claims under Verification | Remarks, if any |
|--------------|---|---|----------------------------|------------------------|--------------------------------|----------------------------|------------------------|--------------------------------------|----------------------------|--|-------------------------------|-------------------------------------|--|
| | Department | Government | Date of Receipt | Amount Claimed | Total Amount of Claim Admitted | Nature of Claim | Whether related party? | % voting share in CoC, if applicable | | | | | |
| 1 | The Employees' Provident Fund Organisation, Regional Office, Marripalem, Visakhapatnam - 530 009 | Central Board of Trustee (EPFO) | 13-07-2022 | 10,44,98,647 | 2,54,71,369 | Operational Debt | No | NA | | | - | 7,75,57,041 | EPFO in their claim form had intimated regarding a pre-cirp payment of INR 14,70,237. Vide Order dated 21.05.2024 in enquiry proceedings under Section 7A of EPF Act, an amount of INR 2,67,29,398 was crystallized and additional dues for period November 2021 to June, 2022 of INR 2,12,208 under Section 7A of EPF Act was admitted. RP has submitted an application cum request for waiver of interest and damages of INR 7,75,57,041 as claimed by EPFO. Hence, the amount intimated by EPFO as paid prior to CIRP has been adjusted against claimed dues of INR 2,69,41,606. Claim towards interest and penalty shall be subject to decision of EPFO on RPs waiver request. |
| 2 | The Principal Commissioner of Central Tax, Visakhapatnam CGST Commissionerate, GST Bhavan, Port Area, Visakhapatnam - 530 035 | Central Board of Indirect taxes and Customs, Department of Revenue, Ministry of Finance, Government of India. | 26-07-2022 | 5,14,43,639 | 4,45,72,965 | Operational Debt | No | NA | - | - | - | 68,70,674 | Amount of INR 4,45,72,965 pertains to non-payment of interest, penalty and late fee during period Dec'2017 to March 2018 and there is an order dated 21.10.2021 from office of principal commissioner of customs and central tax to this effect For the balance claimed amount, only SCN are present and amount is not crystallized. |
| 3 | Assistant Commissioner (ST), Parvatipuram Circle, Vizianagram Division | Assistant Commissioner (ST), Parvatipuram District | 26-04-2023 | 3,46,84,816 | 3,46,84,816 | Operational Debt | No | NA | - | - | - | - | |
| 4 | Commissioner of Distilleries and Breweries, Andhra Pradesh, Vijayawada | Commissioner of Distilleries and Breweries, Andhra Pradesh, Vijayawada | 31-01-2024 | 3,46,47,707 | 3,46,47,707 | Operational Debt | No | NA | - | - | - | - | |
| 5 | The Principal Commissioner of Customs, Customs House, Port Area, Visakhapatnam | Central Board of Indirect taxes and Customs, Department of Revenue, Ministry of Finance, Government of India. | 06-02-2024 | 48,01,71,428 | 41,84,52,095 | Operational Debt | No | NA | - | - | - | 6,17,19,333 | Orders in appeal. |
| 6 | Office of the Additional Director General of Foreign Trade, Hyderabad | Additional Director General of Foreign Trade, Hyderabad, Ministry of Commerce, Government of India | 10-06-2024 | 44,55,69,89,454 | - | Operational Debt | No | NA | - | - | - | 44,55,69,89,454 | Substantiating documents for claim is pending. |
| Total | | | | 45,26,24,35,691 | 55,78,28,952 | | | | - | - | - | 44,70,31,36,502 | |